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NEW DELHI, SATURDAY, NOVEMBER 24, 1936

PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

MINISTRY OF DEFENCE

No. 1831, dated 13th Nov. 1956.—The following permt. Grade IV and Offg. Grade III Officers of the C.S.S., are appointed as Section Officers in the Min. of Def. w.e.f. 10th Oct. 1956:—
Sarvashri, J. S. Chugh, and B. N. Srivastava.

No. 1832, dated 8th Nov. 1956.—Shir K. S. Chowhan, a permt. Grade IV and Offg. Grade III Officer of the C.S.S., Section Officer, Min. of Def., was granted earned leave for 7 days, 10th Oct. 1956.

May 1883 dated 9th West 1956.

"Not. 1883 dated 9th West 1956 with res. to Min. of Def. Not. No. 1802 dated 29th Sep. 1956, published in the Gazette of India, dated 19th Oct. 1956, Shri Mi A. S. Rajan, I.A.S., Dy. Secy., Min. of Def., was granted an extension of earned leave for 6 days, 12th Oct. 1956,

*No. 1834, dated: 9th Nov. 1956.—With ref. to Min. of Def. Notn. No. 1669, dated 17th Oct. 1956, published in the Gazette of India, dated 27th Oct. 1956. Shri S. N. Das, a permt. Grade II Officer of the C.S.S., Section Officer, Min. of Def., is granted a further extension of leave on average pay from 1st Oct. 1956 to 23rd Nov. 1956.

MAN SINGH, Under Secy.

OFFICE OF THE C.A.O.

No. 1835, dated 10th Nov. 1956.—Shri D. C. Aggarwal, permt. Supdt. is appointed as Offg. O. S. from 3rd Sep. 1956 to 31st Oct. 1956 vice Shri Banwari Lal granted leave.

N. DUTT, Asstt. C.A.O.

CONTROLLER GENERAL OF DEFENCE PRODUCTION

No. 1836, dated 2nd Nov. 1956.—The undermentioned officer is permitted to relinquish his apptt. of C.L.O. consequent on his transfer to the Min. of Railways: -

Indian Ordnance Services

Shri V. S. Rao, tempy Civ. L. O., T. D. E. Vehicles, Ahmednagar, 19th May 1956

K. V. RAMANAMURTHI, Under Secy.

No. 1837, dated 10th Nov. 1956.—The undermentioned officer is granted leave:—

Indian Ordnance Services

Shri S. Mahadevan, tempy. Asstt. Supdt. of Grade II, T. D. E. Stores, Kanpur, 18 days' e leave, 24th Sep. 1956. Dev earned

SEWA SINGH, Under Secy.

No. 1838, dated 14th Nov. 1956.—The undermentioned officer is granted leave:—

Indian Ordnance Services

Dr. M. P. Khera, tempy. Asstt. Supdt. of Dev. Grade II, T.D.E. Textiles and Clothing, Kanpur, 32 days' earned leave, 1st Oct. 1956.

DTE. GENL. ORD. FACTORIES

Indian Ordnance Services

No. 1839, dated 20th Oct. 1956.—Shri W. Ferguson, W.M. to be offg. Supdt. Grade II, until further orders, 6th Aug. 1956.

No. 1840, dated 12th Nov. 1956, - Having resigned, Shri P. N. Sundaram, tempy. A.W.M. has been released from service, 15th Sep. 1956.

K. RAJAGOPALAN, Under Secy.

NATIONAL CADET CORPS

No. 1841, dated 7th Nov. 1956.—Third Officer NARIN-DER SINGH (NCCJ/7262) of the Junior Division (Army Wing) of the N.C.C., Punjab, has been per-mitted to relinquish his commission w.e.f. 15th Sep. 1956, under rule 28(2)(f) of NCC Rules.

No. 1842, dated 8th Nov. 1956.—Corrigendum.—In M. of D. Noin No. 618/56, under Madhya Pradesh, for Ram Mohan PUROHIT (NCC/1115), read 'Raja Mohan PUROHIT (NCC/1115)'.

G. C. L. JONEJA, Dy. Secy.

(Anviy Branch)

1843. dated 10th Nov. 1956.—The following appointment is made:-

ARMY HEADQUARTERS M.G.O. Branch

Shri R. P. Uppal, permt. Supdt., to be offg. C.S.O. Grade III from 10th Sep. 1956 to 22nd Oct. 1956 vice Capt. Ram Singh, promoted.

N. DUTT, Asstt. C.A.O.

14th Nov. 1956.--The following No. 1844, dated appointments are made:-

REGULAR ARMY Regular Commissions

The undermentioned short service regular commissioned officers to be Capts. w.c.f. 12th June 1956, with seniority for pay and promotion under AI 12/S/50 as indicated against their names and relinquish their S.S.R.Cs.:—

RAJPAL SINGH (SS 16265 now IC 7587). Armd. Corps, with seniority as 2/Lt. from 6th Feb. 1941. as Lt. from 6th Feb. 1943 and as Capt. from 6th Feb. 1947

BHUPINDER SINGH (SS 16237 now IC 7981), Armd. Corps, with seniority as 2/Lt. from 18th May 1947, as Lt. from 18th May 1949 and as Capt. from 18th May 1953.

The undermentioned emergency commissioned officer to be Capt. w.e.f. 18th June 1956, with seniority for pay and promotion under AI 374/46 as indicated against his name and relinquish his E.C.:-

MAGHA SINGH (IEC 6884 now IC 7983), Arr Corps, with seniority as 2/Lt. from 3rd Oct. 1943, Lt. from 3rd Apl. 1945 and as Capt. from 3rd C

The undermentioned short service regular commissioned officers to be Capts w.e.f. 18th June 1956, with seniority for pay and promotion under AI 374/46 as indicated against their names and relinquish their S.S.R.Cs.:—

Sivasankara Pillai Rajasekharan NAIR (SS 8098 now IC 7588), Artillery, with seniority as 2/Lt. from 19th Scp. 1943, as Lt. from 19th Mar. 1945 and as Capt. from 19th Sep. 1949.

KARAM SINGH (SS 13682 now IC 7985), A.O.C. with seniority as 2/Lt. from 16th Oct. 1944, as Lt. from 16th Apl. 1946 and as Capt. from 16th Oct. 1950.

Aaron Elias SOLOMON (SS 13650 now IC 7986), A.O.C., with seniority as 2/Lt. from 13th Oct. 1946, as Lt. from 13th Apl. 1948 and as Capt. from 13th Oct. 1952.

Brij Raj Kishore RAWAT (SS 14141 now IC 7982), A.S.C., with seniority as 2/Lt. from 13th July 1947, as Lt. from 13th July 1949 and as Capt. from 13th July 1953.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 18th June 1956, with seniority for pay and promotion under AI 12/S/50 as indicated against his name and relinquishes his S.S.R.C.:—

Thirumairao Narayanrao KATAKAR (SS 16023 now IC 7992), Armd Corps, with seniority as 2/Lt. from 16th Nov. 1946, as Lt. from 16th Nov. 1948 and as Capt. from 16th Nov. 1952.

The undermentioned emergency commissioned officers to be Capts. w.e.f. 3rd July 1956, with seniority for pay and promotion under AI 374/46 as indicated against their names and relinquish their E.Cs.:—

Manayathara Thomas GEORGE (IEC 5435 now IC 7987), Infy., with seniority as 2/Lt. from 15th Apl. 1943, as Lt. from 15th Oct. 1944 and as Capt. from 15th Apl. 1949.

Vadakkai Kuruppath BALKRISHNA (IEC 12985 now IC 7984), A.S.C., with seniority as 2/Lt. from 15th Mar. 1946, as Lt. from 15th Sep. 1947 and as Capt. from 15th Mar. 1952.

The undermentioned short service regular commissioned officers to be Lts. w.e.f. 16th Aug. 1956, with seniority for pay and promotion under A.I. 279/51, as indicated against their names and relinquish their SSRCs:

ARJUN VERMA (SS 16463 now IC 7600), Sig., with seniority as 2/Lt. from 27th July 1952 and as Lt. from 27th July 1954.

Satish Kumar SINGHAL (SS 16625 now IC 7598) and Krishna Swarup DHAM (SS 16612 now IC 7599), Engineers, with seniority as 2/Lts. from 8th Nov. 1953 and as Lts. from 8th Nov. 1955.

The undermentioned from tempy, commissions to be Lts. w.e.f. 10th Sep. 1956, with seniority for pay and promotion under AI 9/S/50 as indicated against their names and relinquish their T.Cs.:—

Arjan Dev KHANNA (TC 30109 now IC 7974) A.S.C., with seniority as 2/Lt. from 20th Sep. 1950 and as Lt. from 20th Sep. 1952.

Kul Bhushan Dev CHOPRA (TC 30244 now IC 7973) Infy., with seniority as 2/Lt. from 15th Oct. 1950 and as Lt. from 15th Oct. 1952.

HARI SINGH (TC 30688 now IC 7975) and Jai Gopal SRIVASTAV (TC 30689 now IC 7976) Infy., with seniority as 2/Lts. from 21st Feb. 1951 and as Lts. from 21st Feb. 1953.

The undermentioned from tempy commissions to be Lts. w.e.f. 17th Scp. 1956, with seniority for pay and promotion under AI 9/S/50 as indicated against their names and relinquish their tempy. commissions:—

Sadhu Singh SETHI (TC 30217 now IC 7980) Artillery, with seniority as 2/Lt. from 15th Oct. 1950 and as Lt. from 15th Oct. 1952.

Rajinder Singh SANDHU (TC 30687 now IC 7979) Infy., with seniority as 2/Lt. from 21st Feb. 1951 and as Lt. from 21st Feb. 1953.

Som Nath DUTT (TC 30897 now IC 7978) Infy., with seniority as 2/Lt. from 7th Nov. 1951 and as Lt. from 7th Nov. 1953.

Narpal Singh LAMBA (TC 30994 now IC 7977) Infy., with seniority as 2/Lt. from 21st Dec. 1951 and as Lt. from 21st Dec. 1953.

NIRANJAN SINGH, Under Secy.

No. 1845, dated 11th Nov. 1956.—The following appointments are made:—

REGULAR ARMY

Army Ordnance Corps

(Tempy. Civ. L. O. to be Quasi-permt. Civ. L. Os.)
Sarvashri K. Sreedharan, D. B. Sali, B. S. Walia,
E. D. Zalman and V. B. Divay, 30th Apl. 1949.
Shri L. Swarup, 1st July 1950.

MILITARY ENGINEER SERVICES

Tempy. Supats. (Clerical) to be offg. C.A.Os. grade
II until further orders.

Shri Vellore Kumaravelu EKAMBARAM, 15th Oct. 1956.

Shri Conjeeveram Deivasigamany PONNURATNAM, 24th Oct. 1956.

EDUCATIONAL ESTABLISHMENT

(Sainik School)

(Tempy. Senior Masters to be permt. Senior Masters)
Sarvashri R. C. Singhal, and C. C. Ramtri, 1st Apl.
1955.

K. V. RAMANAMURTHI, Under Secy.

No. 1846, dated 12th Nov. 1956.—The undermentioned officer is granted the local rank of Lt. Col. without effect on pay and pension, whilst employed as DAMS HQ Southern Command:—

Maj. S. P. Kutky (IC 2060), Raj. Rif., 21st Sep. 1956.

No. 1847, dated 12th Nov. 1956.—The Seniority of the undermentioned officers is revised:—

REGULAR ARMY

Short Service Regular Commissions

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jan. 1948 vide M. of D. Notn. No. 2198, dated 24th Dec. 1949 as amended by Corrigendum No. 702, dated 15th Apl. 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

Lt. (A/Capt.) Pritam Singh (SS 14404), Sigs., with seniority for promotion from 1st Mar. 1948 and for pay from 1st Mar. 1946 under AI 222/48.

The seniority of the undermentioned officer who was granted a short service regular commission for five years w.e.f. 1st Jan. 1948 vide M. of D. Notn. No. 1330, dated 6th Aug. 1949 is revised w.e.f. 19th Apl. 1955 under M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

Lt. (A/Capt.) Shingara Singh (SS 14372), Armd. Corps. with seniority for promotion from 12th Mar. 1948 and for pay from 12th Mar. 1946 under AI 222/48.

The seniority of the undermentioned officers who were granted short service regular commission for three years w.e.f. 1st Jan, 1948 vide M. of D. Notn. No. 1330, dated 6th Aug. 1949, is revised w.e.f. 19th Apl. 1956 under the provisions of M. of D. letter-No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:

Lt. (A/Capt.) N. Andrew (SS 14407), Sigs., with seniority for promotion from 11th March 1948 and for pay from 11th Mar. 1946 under AI 222/48.

Lt. (A/Capt.) S. Gamaliel (SS 14454), Sigs., with seniority for promotion from 14th May 1948 and for pay from 14th May 1946 under AI 222/48.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jan. 1948 vide M. of D. Notn. No. 1176, dated 9th July 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

Lt. (A/Capt.) Kabal Singh (SS 14458), Sigs., with seniority for promotion from 11th Apl. 1948 and for pay from 11th Apl. 1946 under AI 222/48.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jan. 1948 vide M. of D. Notn. No. 2010, dated 26th Nov. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

2/Lt. (A/Capt.) Pritam Singh (SS 14434), Sigs., with seniority for pay and promotion from 13th Apl.

The seniority of the undermentioned officer who was granted a short service regular commission for five years w.e.f. 1st June 1948 vide M. of D. Notn. No. 334, dated 25th Feb. 1950, is revised w.e.f. 19th Apl. 1955 under the provised of M. of D. letter No. 02647/7/XXI/MS 3D/1307/D(MS), dated 19th Apl. 1955, as indicated:—

2/Lt. (A/Capt.) G. P. V. Ramasubban (SS 14690), A.O.C., with seniority for pay and promotion from 13th Sep. 1948.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st June 1948 vide M. of D. Notn. No. 1251, dated 23rd July 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02347/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

2/Lt. (A/Capt.) A. N. Sharma (SS 14715), A.O.C., with seniority for pay and promotion from 16th Sep. 1948.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 15th July 1948 vide M. of D. Notn. No. 1344, dated 3rd Nov. 1951, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955 as indicated. 1955, as indicated:-

2/Lt. (A/Capt.) D. M. Theophilus (SS 14757), Sigs., with seniority for pay and promotion from 7th Aug. 1948

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Sep. 1948 w.e.f. M. of D. Notn. No. 578, dated 9th Apl. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

Lt. (A/Capt.) S. Bannerjee (SS 14882), Sigs., with seniority for promotion from 15th Jan. 1949 and for pay from 15th Jan. 1947 under AI 222/48.

The seniority of the undermentioned officer was granted a short service regular commission for five years w.e.f. 1st Dec. 1948 vide M. of D. Notn. No. 1330, dated 6th Aug. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1968, as indicated. 1955, as indicated:

Lt. (A/Capt.) D. D. Yadav (SS 14934). Artillery, with seniority for promotion from 30th Jan. 1949 and for pay from 30th Jan. 1947 under AI 222/48.

No. 1848, dated 13th Nov. 1956.—The undermentioned officers 'on probation' are confirmed:—

REGULAR ARMY

Army Medical Corps

Short Service Regular Commission

Lts. B. K. Purohit (MS-5991), S. Banerjee (MS-5992), H. B. Hoare (MS-5995) and R. P. Banerjee (MS-5996), 26th Sep. 1955.

No. 1849, dated 14th Nov. 1956.—The following promotions are made:—

REGULAR ARMY

Regular Commissions

Capts. to be Majs.

Sidhiman Rai (IC 2459), M.C. Infy., 22nd Feb. 1955.

C. S. Reddy (IC 1832), Infy., 5th Mar. 1955.

V. S. Kapoor (IC 513), Infy., 8th Mar. 1955.

I. C. Katoch (IC 631), Infy., 29th Mar. 1955.

H. S. Bolina (IC 5263), Vr. C. Infy., 23rd Apl. 1955. Amar Sen (IC 2467), Infy., 9th Aug. 1955.

L. S. Puar (IC 983), Infy., 1st Nov. 1955.

J. S. Bindra (IC 3171), Infy., 20th Dec. 1955.

T. Sailo (IC 588), Infy., 1st Jan. 1956.

S. A. Moray (IC 3172), Infy., 2nd Jan. 1956.

G. S. Kale (IC 756), Sant Singh (IC 3490), K. M. Pandalai (IC 1958), I. P. Poovalah (IC 2527), S. C. Ghosh (IC 4408) and G. S. Randhawa (IC 652), Infy., 13th June 1956.

Sri Ram (IC 2586) and Iqbal Singh (IC 3183), Sigs., 6th June 1956.

W. V. Ferris (IC 3808), Sigs., C. C. Rosario (IC 3544). A.O.C., and S. K. Kashyap (IC 758), A.S.C., 27th June 1956,

B. D. Bhanot (IC 3903), Infy., 25th June 1956.

Bant Singh (IC 5249), Infy., 26th June 1956.

S. K. Singh (IC 3580), Infy., 27th June 1956.

K. C. Anand (IC 1155), Armd. Corps, 1st July 1956.

D. Dwarkadas (IC 1104), Sigs., 4th July 1956.

S. N. Mehta (IC 597), Sigs., 5th July 1956.

T. S. Randhawa (IC 3446), Sigs., 11th July 1956.

R. D. Law (IC 954), Armd, Corps, 29th July 1956. Ranjit Singh (IC 1441), In 1653), A.O.C., 3rd Oct. 1956. Infy., and A. P. Upot (IC

Shivji Singh (IC 6394), Infy., 20th Oct. 1956.

R. C. Gaughan (IC 1440), A.S.C., 3rd Oct. 1956.

C. R. Belletty (IC 3448) and D. Asirvadam (IC 3727), Sigs., 10th Oct. 1956.

O. P. Kapoor (IC 2978), A.S.C., 14th Oct. 1956.

R. M. Le Peltier (IC 3728), Sigs., 24th Oct. 1956. Lts, to be Capts.

Anant Raj Singh (IC 4543), Infy., and B. M. Lal (IC 4561), A.S.C., 11th Dec. 1955.

REGULAR ARMY

Army Medical Corps

(Permanent Regular Commission)

Capt. to be Maj. (on probn.)

E. M. Wilson (MR-684), 1st July 1955, with seniority from 3rd Apl. 1953.

Lt. to be Capt. (on probn.)

D. Sinha (MR-895), 11th Apl. 1956, with seniority from 5th Apl. 1954.

(Emergency Commission)

Capt. to be Maj.

S. K. Das (M-13359), 2nd Oct. 1952.

(M. of D. Notn. No. 1148, dated 4th Sep. 1954, in so far as it relates to the promotion of the above named officer is hereby cancelled.

Short Service Regular Commissions

Lts. to be Capts.

B. K. Purohit (MS-5991), S. Banerjee (MS-5992), H. B. Hoare (MS-5995), and R. P. Banerjee (MS-5996), 26th Sept. 1956.

NIRANJAN SINGH, Under Secy.

No. 1850, dated 13th Nov. 1956.—The following promotions are made under the provisions of AI39/42:—

REGULAR ARMY

Armd. Corps

4 Horse

To be Risldr. (Head Clerk)

Jem (Hd Cl) CHAGGAR SINGH (No. Ex-2904— JC-6068), 7th July 1956.

14 Horse

To be Risldr. (Head Clerks)

Jem (Hd Cl) KARNAIL SINGH (56655-JC), 9th Sep. 1955.

Jem (Hd Cl) PRITAM SINGH (No. Ex-27796—JC-6069), 12th Apl. 1956.

AC Records

To be Risldr. (Head Clerk)

Jem (Hd Cl) SAHIB SINGH (41896-JC), 2nd June 1956.

Infantru

The Dogra R.

To be Subdr (Head Clerk)

Jem (Hd Cl) ISHAR SINGH (57672-JC), 2nd July 1956.

The Bihar R.

To be Subdr (Head Clerk)

Jem (Hd Cl) GANESHI LALL (59404-JC), 6th June 1956.

B. S. RAO, Under Secy.

No. 1851, dated 14th Nov. 1956.—The undermentioned officer is permitted to relinquish her Commission:—

REGULAR ARMY

Army Medical Corps

(Short Service Regular Commission)

Capt. (Mrs.) E. M. Colquhoun (MS-5351), 28th June 1956.

No. 1852, dated 12th Nov. 1956.—The undermentioned officer is permitted to relinquish his S.S.R.C. in the A.M.C. w.e.f. 11th Apl. 1956 and is granted a permt. regular commission in the A.M.C. from the same date:-

REGULAR ARMY

Army Medical Corps

(Permanent Regular Commission)

To be Lt. (on probation).

Debabrata SINHA, M.B.B.S. (Pat.) (MR-895), with seniority for pay and promotion from 5th Apl. 1953 vide A.I. 31/S/48 (includes 6 months antedate for hospital apput, which will not count for voluntary retirement or gratuity). retirement or gratuity).

NIRANJAN SINGH, Under Secy.

No. 1853, dated 12th Nov. 1956.—The undermentioned officer retired from service:—

MILITARY ENGINEER SERVICES

Shri W. N. Kumar, tempy. B.S.O., 9th Sep. 1956.

B. J. SEN GUPTA, Under Secy.

No. 1854, dated 12th Nov. 1956.—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

G. S. Branch

Shri A. R. Daruwalla, permt. O.S., privilege leave for one month and 30 days, 3rd Sep. 1956. Shri Chandar Bhan, permt. O.S., privilege leave for one month and 17 days, 4th Sep. 1956.

A. G.'s Branch

With ref. to M. of D. Notn. No. 794, dated 2nd July 1955, Shri S. P. Agarwala, A.D.S., extension of leave on M. C. as under!—

Half pay leave for 20 days from 1st July 1955 to 20th July 1955.

Extraordinary leave without pay and allces. for 234 days from 21st July 1955 to 20th Mar. 1956.

Half pay leave for 20 days from 21st Mar. 1956 to 9th Apl. 1956.

Extraordinary leave without pay and allces, for 266 days from 10th Apl. 1956 to 31st Dec. 1956.

(M. of D. Noth. Nos. 1087 and 194 dated 10th Sep. 1955 and 4th Feb. 1956 respectively, in so far as they relate to the grant of leave to Shri Agarwala are hereby cancelled).

N DUTT, Asstt. C.A.O.

No. 1855, dated 13th Nov. 1956.—The undermentioned officers are granted leave.—

MILITARY Endinerr Services

Shri P. V. Mannadiar, tempy. CAO, Gde. II, CWE's Office, Bombay, one month and seven days' privilege leave, 30th Aug. 1956.

Shri S. K. Bose, 'tempy. AEE (B/R), S.O. 3 (Plg), CE's Office, Lucknow, 3 days' earned leave, 4th Sep. 1936.

Shri I. D. Dhamija, tempy, AEE (E/M), S.O. 3 (ESP), CE's Office, Lucknow, 30 days' earned leave, 18th Sep. 1956.

Shri Mohan Singh, permt. BSO, CWE's Office, Wks, Engrs, 11 days' earned leave, 12th Sep. 1956.

P. N. NATU, Under Secy.

No. 1856, dated 12th Nov. 1956.—Corrigenda (1).— In M. of D. Notn No 230/56, against the name of i.t. B. C. Katoch (TA 40124), for "11th Mar. 1955" read "1st Apl. 1955".

(ii) In M. of D. Notn. No. 1413, dated 27th Aug. 1956 under the heading "REGULAR ARMY—ARMY MEDICAL CORPS (Short Service Regular Commission) Lts. to be Capt (on proba.)", for 'C. C. Abrol (MS-6004)" read "S. C. Abrol (MS-6004)".

NIRANJAN SINGH, Under Secy.

'No. 1857, dated 11th Nov. 1956.—Corrigenda.—(!) In M. of D. Notn. No. 1055, dated 20th June 1956 under the heading A.F.M.S.Ds., against the name of Shri B. S GANDH, for "4th June 1956", read "11th June 1956".

(ii) In. M. of D. Notn. No. 1451, dated 15th Sep. 1956, under MILITARY ENGINEER SERVICES, against Sarvashri K. P. Kunchithapatham, K. Krishnamoorthy, S. Madhavan, R. C. Virmani, Balwant Singh and Fatch Chand, tempy, A.S.Ws., for "16th Sep. 1956" read "16th Sep. 1955".

K. V. RAMANAMURTHI, Under Secy.

No. 1858, dated 13th Nov. 1956.—Corrigendum.—In M. of D. Notn. No. 1631, dated 29th Sep. 1956, under the heading A.F.M.S.Ds., against the name of Shri HARBANS KUMAR, for "Permt. Stores Officer (Civ)" read "Permt Establishment Officer".

P. N. NATU, Under Secy.

L. H. & D. SERVICE

No. 1859, dated the 14th Nov. 1956.—The following appointments are made:-

To be quasi-permt. A.L.H.D.Os.

Sarvashri S. D. Mahajan, and H. M. Bhar, 1st July 1949.

(M. of D. Notn No. 1254, dated 15th Oct. 1955 in so far as Sarvashri S. D. Mahajan and H M Bhar are concerned is hereby cancelled).

K. V. RAMANAMURTHI, Under Secy.

(Navy Branch)

No. 1860, dated 10th Nov. 1956.—The following appointment is made:—

Indian Navy

(Permanent Cadre)

Capt. A. Chakraverti is appointed Dy. Chief of the Naval Staff, N.H.Q. from 10th Mar. 1956 (F.N.) and constituted Commodore 2nd Class vice Commodore (Now Rear-Admiral) R. D. Katari.

C. S. RAMACHANDRAN, Jt. Secy.

No. 1861, dated 11th Nov. 1956.—The following appointments are made:—

To be quasi-permt. Asstt. Naval Store Officers Sarvashri N. P. Dalal, V. G. Roy, and H. L. Ailawadi, 1st July 1951.

Shri V. B. Mathur, 1st July 1952.

K. V. RAMANAMURTHI, Under Secy.

No. 1562, dated 10th Nov. 1956.—The following promotion is made:--

INDIAN NAVY

(Permanent Commission)

Capt. to be Actg. Rear-Admiral.

R. D. Katari, 12th Mar. 1956 (F. N.).

C. S. RAMACHANDRAN, Jt. Secy.

No. 1863, dated 9th Nov. 1956.—The following promotions are made:-

INDIAN NAVY

(Permanent Commissions)

Executive Branch

Lts. to be Lt. Cdrs.

H. Bhagat, H. S. Karanjawala, and S. J. Madhok, 9th July 1956.

T. Chakraverti, 2nd Aug. 1956.

P. B. Prabhu, 4th Aug. 1956.

R. J. Duckworth, 11th Aug. 1956.

Instructor Branch

Instr. Lt. to be Instr. Lt. Cdit.

F. Paul, 16th Aug. 1956.

H. R KHATTAR, Under Secy.

No. 1864, dated 10th Novr 1956,—The undermentioned officers are granted leave;—

Shri R. P. Mall, permt. Asstt. Naval Store Officer, tempy Dy. Naval Store Officer, on the staff of 1 N.A. London, 26th days' earned leave, 20th July 1936.

Shri K H. Rodrigues, permt. Dy. Naval Store Officer, tempy. Naval Store Officer on the Staff of I.N.A. London, 30 days' earned leave, 17th Aug. 1956.

P. N. NATU, Under Secy.

No. 1865, dated 8th Nov. 1956.—The undermentioned officers are granted leave:—

NAVAL HEADQUARTERS

Shri S. N. Das, tempy. Civ. Tech. Adviser (Mech.), 7 days' earned leave, 5th Oct. 1956.

Shri L. P. Kanchanbaras, permt. C.S.O. Grade II, privilege leave for 1 month and 15 days, 5th Nov. 1956.

N. DUTT, Asstt. C.A.O.

(Air Branch)

No. 1866, dated 12th Nov. 1956.—The following appointment is made:—

With ref. to M. of D. Notn. No. 585, dated 31st Mar. 1956, on satisfactory completion of his probationary period Shri P. V. Vasavada is retained as tempy. Civ. Asstt Prof. in Aeronautical Engineering (Air Frames) at Technical Training College, Indian Air Force, Jalahalli, 24th Aug. 1956.

K. V. RAMANAMURTHI, Under Secy.

No. 1867, dated 10th Nov. 1956.—Corrigenda (1).—In M. of D. Notn. No. 42, dated 26th Dec. 1955 under the heading "Air Branch"—"Flt. Sgts. to be Sub. W.Os. Elect. I" against '10683 Ramchandra RAMANATHAN' for "1st Apl. 1954" read "1st July 1954".

(ii) In M. of D. Notn. No. 776, dated 6th May 1956 under the heading "Air Branch"—"Flt. Sgts. to be W.Os. G.T.Is. IV" against '17140 Pran Krishna GHOSH and 18503 Paul Varghese GEORGE' for "Ist Nov. 1955" read "1st Nov. 1954".

M. SUBRAMANYAM, Under Secy